

SPECIAL BENCH ITEM NO. 127

**NATIONAL COMPANY LAW TRIBUNAL
ALLAHABAD BENCH
PRAYAGRAJ**

CP No. 36/ALD/2022

CORAM:

- 1. SHRI HARNAM SINGH THAKUR,
HON'BLE MEMBER (JUDICIAL)**
- 2. SHRI ASHISH VERMA,
HON'BLE MEMBER (TECHNICAL)**

**ATTENDANCE-CUM-ORDER SHEET OF THE HEARING ON 14th March,
2023, 02:30 pm**

NAME OF THE COMPANY	RATAAL BUILDERS AND DEVELOPERS PVT. LTD. V/S ROC U.P
UNDER SECTION	SEC 252 (3) OF COMPANIES ACT 2013

COUNSEL APPEARED THROUGH VIDEO CONFERENCING:

Sh. Shrey Sharam proxy for Sh. Ram Kaushik, Adv. : *For the Petitioner*
Sh. Shivendra Bahadur, CGSC : *For the RoC*
Sh. Krishna Agarwal, Adv. : *For the Income Tax Dept.*

ORDER

A date is requested by the learned counsel for the ROC and Income Tax Department for filing Report, let the same be filed within two weeks by serving an advance copy to the other side.

Let the matter be listed on 12th April, 2023.

**-Sd-
(Ashish Verma)
Member (Technical)**

**-Sd-
(Harnam Singh Thakur)
Member (Judicial)**

14th March, 2023

*Md. Zaid
(Stenographer)*